

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**RAJYA SABHA
UNSTARRED QUESTION NO. 372
TO BE ANSWERED ON 6TH FEBRUARY, 2024**

“SETTLEMENT OF HOSPITAL BILLS UNDER CGHS”

372. SHRI MITHLESH KUMAR:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether it is a fact that the process of settlement of hospital bills under CGHS has been streamlined and the settlement of bills is done in a paperless manner;
- (b) if so, the details thereof; and
- (c) the amount paid to CGHS empanelled hospitals during the last two years and the current financial year?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (c) Bill processing and settlement has been streamlined and these are processed online. Since, June 2021, the credit bills of CGHS empanelled Health Care Organizations (HCOs) pertaining to CGHS pensioner beneficiaries are uploaded online on NHA-IT platform. The bills are initially scrutinized by NHA and forwarded online to the sanctioning authorities of CGHS. After approval by sanctioning authorities, the payments are made to the empanelled HCOs through PFMS platform in a paperless mode. The detail of Payments made during last two FY years and the current financial year (as on 25.01.2024) is, Rs. 1330 Crore (2021-22), Rs. 3100 Crore (2022-23) and Rs. 2656 Crore (2023) respectively.
